

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 186 of 2024**

IN THE MATTER OF:

News item titled "Sanjay Gandhi National Park Faces Threat As BMC Plans to Divert Forest Land For Bridge Reconstruction" appearing in the Free Journal dated 17.01.2024

AMENDED MEMO OF PARTIES (As per order dated 29.07.2025)

News item titled "Sanjay Gandhi National Park Faces Threat As BMC Plans to Divert Forest Land For Bridge Reconstruction" appearing in the Free Journal dated 17.01.2024

VERSUS

- 1. Municipal Commissioner, Brihanmumbai Municipal Corporation**
Head Quarter, Mahanagarpalika Marg, Mumbai 400001
Email: mc@mcgm.gov.in **RESPONDENT No.1**
- 2. Principal Chief Conservator of Forest, Maharashtra**
IIIrd Floor, Van Bhanvan, Ramgiri Road, Near Police Gymkhana,
CBI Colony, Civil Lines, Nagpur, Maharashtra 440001
Email: pccfhoffngp@mahaforest.gov.in **RESPONDENT No.2**
- 3. Chief Wildlife Warden, Maharashtra**
Van Bhavan, Civil Lines, Ramgiri Road,
Nagpur-440001, Maharashtra **RESPONDENT No.3**
- 4. District Collector/ Magistrate, Thane**
First Floor, Collector Office, Court Naka, Thane West 400601
Email: collector.thane@maharashtra.gov.in **RESPONDENT No.4**
- 5. District Collector, Mumbai Suburban**
District Collector's Office
At PO Bandra Mumbai,
District Mumbai Suburban-400 051
Email: collector.mumbaisuburb@maharashtra.gov.in **RESPONDENT No.5**
- 6. CEO, Metropolitan Regional Development Authority**
MMRDA Building, BKC, Bandra (E), Mumbai-400051
Email: grievance.mmrda@gmail.com **RESPONDENT No.6**